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Title: Need to expedite payment of compensation under Crop Insurance Scheme to farmers of Tamil Nadu, for the year 2010-11.

SHRI O.S. MANIAN (MAYILADUTHURAI): Thank you Chairman Sir. I am to state that the payment of compensation under Crop Insurance Scheme pertaining to the year 2010, which was supposed to be paid to the agriculturists of Tamil Nadu is due for a long time. This was to be paid before June or July 2011. The agriculturists are unable to settle their bank loans on time due to the delay in the payment of compensation under Crop Insurance Scheme. Due to the delay in payment of bank loan they are unable to avail the facility under interest waiver scheme and unable to approach the banks for fresh crop loan. I, humbly request the hon. Minister of Agriculture to take note of these facts and to order for early settlement of the compensation through Crop Insurance scheme which is due for a long time to save the poor agriculturists of Tamil Nadu.

MR. CHAIRMAN : It is a law and order State subject. You have to verify what you want. Do not bring that law and order subject into this. You are a very senior man. Do not bring controversy. You can say anything but do not bring controversy in this matter. 1